COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 94 OF 2018 & IA NOS. 984 & 985 OF 2017

Dated: 25th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Photon Suryakiran Pvt Ltd.	Appellant(s)
Vs. Gulbarga Electricity Supply Company Ltd & Anr.	Respondent(s)

Counsel for the Appellant(s)	:	Ms. Anuradha Mukherjee Ms. Shikha Tandon Ms. Pallavi Rao Ms. Anu Srivastava Mr. Robin Grover
Counsel for the Respondent(s)	:	Mr. Sandeep Grover Ms. Pankhuri Bhardwaj for R-1

ORDER

Admit. Issue notice to the respondents returnable on 14.05.2018. Mr. Sandeep Grover takes notice on behalf of Respondent No.1.

List the matter for compliance on <u>**14.05.2018</u>**. In the meantime, pleadings be completed.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk